




File No. 10/03/2020-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छटा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड़,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated 19th November 2020

ORDER

1. Following matters were pending before earlier roasters of NCLT New Delhi bench comprising of:
 - (i) Ms. Ina Malhotra, Member (J) and Shri L.N. Gupta, Member (T)- Annexure 'A'
 - (ii) Ms. Ina Malhotra, Member (J) and Shri S.K. Mohapatra Member (T)-Annexure 'B'
 - (iii) Ms. Ina Malhotra, Member (J) and Ms. Deepa Krishan, Member (T)-Annexure 'C'
 - (iv) Ms. Ina Malhotra, Member (J) and Dr. V.K. Subburaj, Member (T)-Annexure 'D'
 - (v) Ms. Ina Malhotra, Member (J)- Single Bench- Annexure 'E'
2. Ms. Ina Malhotra, Member (J), Shri S.K. Mohapatra Member (T) & Ms. Deepa Krishan Member (T) have demitted office. Therefore, as per Rule 152 (4) of NCLT Rule, 2016 aforementioned matters stand released and shall be listed before court no. II (Shri Abni Ranjan Kumar Sinha, Member (Judicial) and Shri L.N. Gupta, Member (Technical)).
3. This issues with the approval of Hon'ble Acting President, NCLT.


(Shiv Ram Bairwa)
Registrar, NCLT

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal, New Delhi.
3. Officers of National Company Law Tribunal, New Delhi.
4. NCLT web site/ Notice Board.

New Delhi Bench C-2

Annexure 'A'

S. No	CP/CA No.	Section	Name Of Parties	Next date of hearing
1	6(ND)16	397/398	Sh. Mukehs Thareja V/s. M/s. Thareja Metal Pvt. Ltd. & ors.	7.01.2021
2	100(ND)16	241/242	Mr. Gyan Prakash Sharma Vs. M/s. S.R.G Polypet Pvt. Ltd.	16.12.2020
3	96(ND)2015	397/398	M/s. I.T.C. Ltd. Vs. M/s. Logix Developers Pvt. Ltd. & Ors.	15.01.2020
4	541/2016	433(e)	M/s. Logix Estats Pvt. Ltd. Vs. Logix Developers Pvt. Ltd. & Ors.	15.01.2020
5	31(ND)/2016	397/398	Anil Goyal & Ors. Vs. M/s. Kalyan Polypacks Ltd. & Ors.	12.01.2021
6	29/59/2014	59	M/s Kamal Corporation Pvt. Ltd. & Ors. Vs. M/s Vavasi Telegence Pvt. Ltd. & Ors.	14.01.2021
7	44(ND)2016	397/398	Vijay Shankar Singh V/s. M/s. Grand Vision Tour & Travesl Pvt. Ltd. & ors.	4.01.2021
8	112(ND)14	397/398	Manisha Anand Vs. Saga Infosolutions Pvt. Ltd. & Ors.	7.01.2021
9	66(ND)15	397/398	Purnima Singh Vs. Saga Info Solutions Pvt. Ltd. & Ors.	7.01.2021
10	117(ND)/2016	241/242,244	Mrs. Harjeet Kaur & Ors. V/s. M/s. Freshtech Pvt. Ltd. & Anr.	15.12.2020
11	86(ND)2010	397/398	Mr. Prakash Chandra Fullara & Anr. V/s. M/s. Proten Impex Pvt. Ltd. & Ors.	24.12.2020
12	30/59/14	59	Mr. M.A. Penjwani Vs. Alfa Impex Pvt. Ltd. & Ors.	17.12.2020

13	20(ND)2015	397/398	M/s. Pawan Kumar Sushil Kumar Agro Pvt. Ltd.	27.01.2021
14	23(ND)16	397/398	Ganga Devi Agarwal V/s. M/s. K.K. Electrotrade Pvt. Ltd. & Ors.	13.01.2021
15	73(ND)14	397/398	Mr. Ashok Kalra ors. Ors. V/s. M/s. Kalra Pulp & Board Mills Pvt. Ltd. & ors.	10.12.2020
16	111(ND)14	397/398	Mrs. Usha Kalra ors. Ors. V/s. M/s. Kalra Pulp & Board Mills Pvt. Ltd. & ors.	10.12.2020
17	137(ND)13	397/398	George Koshi & Anr. Vs. eSystem Software Pvt. Ltd.	6.01.2021
18	Contempt P. No. 10(ND)17 in CP 213(ND)2017	425	M/s. Evan Multispecialty Hospital & Research center Pvt. Ltd. & anr. Vs. Dr. Anuradha Agarwal	24.12.2020
19	2(ND)16	397/398	Mr. Pritam Kumar V/s. M/s. Winner Device & Display Pvt. Ltd. & Ors.	22.12.2020
20	28(ND)/2016	397/398	Rajeev Behl Vs. M/s. Realtech Infrastructure Ltd. & Ors.	2.12.2020
21	13(ND)/2016	397/398	Sh. Rajeev Behl V/s. M/s. S. S. Con-Build Pvt. Ltd. & Ors.	2.12.2020
22	118(ND)/2012	397/398	Yogesh Gupta Vs. S.S. Con Build Pvt. Ltd.	2.12.2020
23	55(ND)/2016	397/398	Rajeev Behl Vs. S.S. Con Build Pvt. Ltd.	2.12.2020
24	152(ND)16	241/242	Mr. Biren Sahni & Ors. V/s. M/s. Kamal Oil and Allied Industries Ltd. & Ors.	22.12.2020

25	98(ND)2010	397/398	M/s. Vimal Kumar Chhajer & Ors. V/s. M/s. Hariparvat Merryland & Resorts Ltd. & Ors.	24.12.2020
26	138(ND)/2016	241	M/s. Dharamveer & Ors. V/s. Urgan Agro Farming Pvt Ltd & Ors.	30.01.2020
27	13(ND)2013	397-398	M/s. Sidharth Gupta V/s. Rekha Gupta & Ors.	7.12.2020
28	14(ND)2013	397-398	M/s. Sidharth Gupta V/s. Rekha Gupta & Ors.	7.12.2020
29	15(ND)2013	397-398	M/s. Sidharth Gupta V/s. Rekha Gupta & Ors.	7.12.2020
30	149(ND)16	241/242	Rachna Khatri & Anr. V/s. M/s. Maxzima Pharmaceuticals Pvt. Ltd.	6.01.2021
31	154/241-242/ND/2018	241-242	M/s. Ameet Sharma V/s. M/s. Delhi Chemical & Pharmaceutical Works Pvt. LTD. & Anr.	6.01.2021
32	68(ND)2017	241/242	Samir Dev Sharma V/s. M/s. Delhi Chemical Pharmaceutical Works Pvt. Ltd. & Ors.	8.12.2020
33	92(ND)/2016	397/398	M/s. Satish Pawa & Ors. V/s. M/s. Index Securities and Research Pvt. Ltd Ors.	4.12.2020
34	72(ND)/2016	397/398	Satish Kumar Pawa & Ors. Vs. M/s. Divine Infracon Pvt. Ltd. & Ors.	4.12.2020
35	39(ND)/2017	397/398	Gaurav Aggarwal & Anr. V/s. Divine Infracon Pvt. Ltd.	7.01.2021
36	217(ND)/2017	241/242	M/s. Utopian Infracon Pvt. Ltd. & Anr. V/s. M/s. Intellicity Business park Pvt. Ltd. & Ors.	16.12.2020
37	123(ND)/11	397/398	M/s. MMTC Ltd. Vs M/s. Indian Commodity Exchange Ltd.	8.01.2021

38	15/2008	397/398	M/s. Sh. Raj Kumar Bhatia V/s. M/s. Avlight Automotives Ltd. & Ors.	18.12.2020
39	348(ND)2017	241-242	Sh. Aman Nath Vs. Neemrana Hotels Pvt. Ltd. & Ors.	8.01.2021
40	239(ND)/2017	241/242	Alkha Dalmia V/s. Man Singh Thakur	7.01.2021
41	815/2014	633(2)	Ms. Ameeta Mehra V/s. Ministry of Corporate Affairs and Ors.	5.01.2021
42	35(ND)15	397/398	Ms. Ameeta Mehra V/s. M/s. Mehra Developers & Farms Pvt. Ltd.	5.01.2021
43	68(ND)2017	241/242	Samir Dev Sharma V/s. M/s. Delhi Chemical Pharmaceutical Works Pvt. Ltd. & Ors.	8.12.2020
44	65(ND)2012	397-398	Jatinder Kumar Rishhi Vs. Rishi Electronics	21.01.2021
45	68(ND)2017	241/242	Samir Dev Sharma V/s. M/s. Delhi Chemical Pharmaceutical Works Pvt. Ltd. & Ors.	8.12.2020
46	101(ND)14	397/398	Sh. Jasmohan Singh V/s. M/s. M.S. Koldhold Industries Ltd. & ors.	8.12.2020
47	124(ND)14	397/398	Jasmohan Singh & Ors. V/s. M/s. Walco Engineering Ltd.	11.01.2021
48	368(ND)2017	241-242	Sh. Sanjay Kumar Mittal Vs. Sh. Vinod Kumar Sharma & Ors.	8.12.2020
49	404(ND)2017	241-242	Sanjay Kumar Mittal & Ors. Vs. Suryansh Buildwell Pvt. Ltd.	8.12.2020
50	431(ND)2017	241-242	Sh. Vinod Kumar Sharma & Ors. Suryansh Buildwel (P) Ltd.	8.12.2020

51	96(ND)2013	397/398	Sh. Gurvinder Singh Suri Vs. M/s. BHL Forex and Finlease Ltd.	19.01.2021
52	225(ND)/17	241/242	Shri Neelmani Sharma V/s. M/s. Pandit Munshi Ram and Associates and Ors.	5.01.2021
53	36(ND)13	397/398	M/s. Sharma Industries Pvt. Ltd.	8.01.2021
54	3(ND)2016	397/398	Ms. Punita Khatter V/s. M/s. Explorers Travels & Tours Pvt. Pvt. Ltd. & ors.	6.01.2021
55	110(ND)16	241/242	Ms. Chandra Bala Modi & ANr. V/s. M/s. Synapse Communications Pvt. Ltd. & Ors.	4.12.2020
56	105(ND)2017	241/242	Mr. Gobinder Singh Chopra & Ors. V/s. M/s. Mr. Preminder Singh & Ors.	17.12.2020
57	130(ND)14	397/398	Ms. Veena Singh V/s. M/s. Hawk Eye Protection & Detective Service Pvt. Ltd.	13.01.2021
58	15(ND)/2015	241/242	Atul Krishna Bhatnagar Vs. Abma Devi Paper Mills.	16.12.2020
59	33(ND)13	397/398	Shiv Kuamr Jain & Ors. V/s. M/s. Spell Organies Ltd. & Ors.	17.12.2020
60	115(ND)13	397/398	Ghanshyam Tiwari V/s. M/s. Absolute Management Solutions Pvt. Ltd.	17.02.2020
61	128(ND)10	397/398	Sh. SP gupta Vs. M/s Intravest India Ltd.	27.01.2021
62	100(ND)14	397/398	Mr. S.P. Gupta & Ors. Vs. M/s. Packwell Manufacturing (Delhi) Pvt. Ltd.	27.01.2021
63	48(ND)14	397/398	Arun Mehta & Ors. Vs. Satramdas Gehrimal Jewellers Pvt. Ltd.	4.12.2020

64	(IB)-530(ND)2019.	Sec 9	M/s. Haryana Construction V/s. M/s. Pan Realtors Pvt. Ltd.	Order Reserved
65	IB)-299(ND)2019 C.A No.1051/CII/ND/20 19 CA No. 1519/CII/nd/2019	Sec 9	M/s. Banyan Tree Developers Pvt. Ltd. V/s. M/s. Parivartan Buildtech Pvt. Ltd.	Order Reserved
66	(IB)-1672(ND)2019	Sec 7	M/s. Alchemist Assets reconstruction Company Ltd. V/s. M/s. Associated Lighting Systems Pvt. Ltd.	Order Reserved



Order Reserved

Annexure 'B'

BENCH OF MS. INA MALHOTRA, HON'BLE MEMBER (J)
MR. S.K MOHAPATRA, HON'BLE MEMBER (T)

S.No	CP No	Section	Name of the cases
1.	CP-43(ND) 2017	Sec 241/242	Sh. Amrik Singh Saluja V. M/s Onyx Stone Pvt. Ltd and Ors.
2	CP-106/ND/2015	Sec 397/398	Sh. Anil Dwarika Prasad Agarwal V. M/s Mahamaya Infrabuild Pvt. Ltd and Ors
3	CP-1/167/2016	Sec 397/398	Santosh Goswami V/s. Shri Sneh Bihari Estate Pvt. Ltd
4	CP- 60/ND/2016	Sec 397/398	Vandana Goswami V/s Shri Sneh Bihari Estate Pvt. Ltd
5	161/ND/13	397/398	Shri Jai Prakash Ahuja and Others Swastik Multifiber Pvt. Ltd and Ors.
6	IB-527/ND/2017	Sec 9 IBC	Impressions Services Pvt. Ltd V. Piccadily Hotels Pvt. Ltd
7	IB-443/ND/2017	Sec 9 IBC	Paradise Construction V./s Quality Buildcon
8	CP-42/ND/2010	Sec 397/398	Subodh Kumar Jain V. Valaya Clothing Pvt. Ltd and Ors.
9	CP-19(ND)12	397/398	Satish Chanderan V/s. M/s. The Haryana Woolen General Mill Pvt. Ltd.
10	10(ND)12	397/398	Zaheer Ahmed V/s. M/s. Tasmia Frozen Food Export Pvt. Ltd. & Ors.

CORAM- MS. INA MALHOTRA, HON'BLE MEMBER(JUDICIAL)

MS. DEEPA KRISHAN, HON'BLE MEMBER(TECHNICAL)

LIST OF RESERVED CASES:

The following cases are reserved in the Coram of Hon'ble Member Judicial Ms. Ina Malhotra and Hon'ble Member Technical Ms. Deepa Krishan. As the Member retired and as per Rule 153(4) of NCLT Rules, the following cases shall be released listed for the re-hearing before a new Bench.

S.No	CP No	Section	Name of the cases
1	IB-586/ND/17	9	Zillion V. Indure
2	IB-898/ND/18	9	M/s M+ R Logistics (India) Pvt. Ltd V/s. The Indure Pvt. Ltd
3	IB-766/ND/18		Zillion V/s. Indure
4	IB-211/ND/2017	Contempt Petition	M/s M Y Agro Pvt. Ltd V. M/s Amira Pure Foods Pvt. Ltd
5	131/ND/16	241/242	Saleem Sofi & Anr V/s. Soffis India Collection Pvt. Ltd & Ors
6	35(ND)2017	241/242	Mr. Mushtaq Ahmad Sofi V. M/s Soffis India Collection Pvt. Ltd & Ors
7	113(ND)2017	241/242	Naveen Kapoor V/s M/s Prima Technologies Pvt. Ltd & ors
8	225/ND/2017	241/242	Shri. Neelmani Sharma v. Pandit Munshi Ram and Associates and Ors.
9	120/ND/09	397/398	Sh. Neelamber Agarwal V. M/s Neel Padam builders Pvt. Ltd
10	104/ND/12	397/398C A-717/ND/2018	Lokesh Dhawan V. Dhawan Electricals Pvt. Ltd
11	138(ND)11	634A	Kamaljit Sachdeva & Ors. V/s. M/s. Kewal Automobiles Pvt. Ltd
12	140/ND/16	241/242	Sanjeev Mittal and Anr. V. M/s Shubham Rolling Mills Pvt. Ltd and
13	133/ND/2013	397/398	Amaan Sachdev & ors V. Fahed

BENCH OF MS. INA MALHOTRA, HON'BLE MEMBER (J)
DR. V.K SUBBURAJ, HON'BLE MEMBER (T)
ORDER RESERVED WITH MS. INA MALHOTRA, MEMBER(J)

1	110/Nd/2017	241/242(CA PENDING)	Amar Singh Bhaduria V. M/s Sky blue properties Pvt. ltd
2	61/ND/2017	397/398	RC Kohli V. the Sports goods Export
3	CP-34/ND/17	241-242	Subhash Yadav V/s Verioviz Communication Pvt. Ltd.

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BENCH OF MS. INA MALHOTRA, HON'BLE MEMBER (J) -SINGLE BENCH

Annexure 'E'

1	CP- 25/ND/2009	Sec 634A	General Commerce
2	CP- 16/138/2013	Sec 621A	Reebok
3	CP-25/03/2016	Sec 73(4)	Vasudha metals and Industries

